

ALTERNATIVE CAUSELIST
COURT NO. 2
SINGLE BENCH (BENCH ID-24812)
HON'BLE MR.JUSTICE SUJIT NARAYAN PRASAD

Orders(with defect)

1	C.M.P./694/2019	COMPLIANCE TIGER LLP F K A HINDUSTAN BAKERY THROUGH ITS DISIGNATED PARTNER JAGRITI MISHRA vs STEEL AUTHORITY OF INDIA LIMITED THROUGH ITS CHAIRMAN	IN PERSON	RAJIV RANJAN INDRAJIT SINHA VIJAY KANT DUBEY
		CODE OF CIVIL PROCEDURE, 1908		
2	C.M.P./797/2019	SURAJ PANDEY vs THE STATE OF JHARKHAND	AJAY SHANKAR	JAI PRAKASH,(A A G) DARSHANA PODDAR MISHRA
		CODE OF CIVIL PROCEDURE, 1908		
3	C.M.P./798/2019	SANJAY SINGH vs THE STATE OF JHARKHAND	AJAY SHANKAR	RAHUL KR GUPTA ADVOCATE GENERAL
		CODE OF CIVIL PROCEDURE, 1908		
4	C.M.P./799/2019	SHAURYA RAJ vs THE STATE OF JHARKHAND	AJAY SHANKAR	KRISHNA SHANKAR
		CODE OF CIVIL PROCEDURE, 1908		

Orders

5	W.P(C)/2691/2013	SHAKUNTALA DEVI AND ANR vs PREMA SINGH AND ORS	SUMANTRA SINHA SHRESTH GAUTAM SACHAHIDAND TIWARI VISHAL KUMAR TRIVEDI RAHUL DEV SHAILENDRA KUMAR TIWARI	SUMIT KUMAR CHATTERJEE
		IA NO, 6069/2021 (For SUBSTITUTION), 9527/2018 (For Misc.), 9529/2018 (For Misc.) CODE OF CIVIL PROCEDURE, 1908		
6	W.P(C)/3564/2013	TAPAS HALDAR vs MS KAMDHENU CITY HOME BUILDER PVT LTD REPRESENTED BY ITS PARTNERS AND ANR	AASHISH KUMAR GAURAV	DILIP KR CHAKRAVERTY RAMESH KUMAR
		IA NO, 6396/2013 (For STAY OF PROCEEDINGS) CODE OF CIVIL PROCEDURE, 1908		
7	A.APPL/32/2020	STAR INDIA AWAS P LTD THROUGH ITS AUTHORIZED REPRESENTATIVE SRI BASANT KUMAR vs SMT PRATIBHA RANI VERMA	BHARAT KUMAR	
		IA NO, 6279/2020 (For exemption from filing certified copy) ARBITRATION & CONCILATION ORDINANCE, 1996		
8	A.APPL/33/2020	MS NATIONAL COLLATERAL MANAGEMENT SERVICES LIMITED THROUGH TRIBHUWAN SINGH BORA vs CHORUS AGRO FOODS PVT LIMITED	VIKAS PANDEY JANAK KUMAR MISHRA RAKHI SHARMA DIKSHA DWIVEDI DEEPAK KR SINHA	
		IA NO, 5098/2021 (For Amendment Petition) ARBITRATION & CONCILATION ORDINANCE, 1996		
9	A.APPL/34/2020	MS NATIONAL COLLATERAL MANAGEMENT SERVICES LIMITED THROUGH RAKESH KUMAR vs MS BALAJI AGRO FARM INDUSTRIES PRIVATE LIMITED	VIKAS PANDEY JANAK KUMAR MISHRA RAKHI SHARMA DIKSHA DWIVEDI DEEPAK KR SINHA	
		IA NO, 5094/2021 (For Amendment Petition) ARBITRATION & CONCILATION ORDINANCE, 1996		

10	A.APPL/35/2020	MS NATIONAL COLLATERAL MANAGEMENT SERVICES LIMITED THROUGH TRIBHUWAN SINGH BORA vs NARMADA AGRO FOODS PVT LIMITED	VIKAS PANDEY JANAK KUMAR MISHRA RAKHI SHARMA DIKSHA DWIVEDI DEEPAK KR SINHA	
IA NO, 5087/2021 (For Amendment Petition)				
ARBITRATION & CONCILATION ORDINANCE, 1996				
11	A.APPL/36/2020	MS NATIONAL COLLATERAL MANAGEMENT SERVICES LIMITED THROUGH TRIBHUWAN SINGH BORA vs MS MAA SHAKAMBARI UDYOG	VIKAS PANDEY RAKHI SHARMA DIKSHA DWIVEDI DEEPAK KR SINHA	
IA NO, 5103/2021 (For Amendment Petition)				
ARBITRATION & CONCILATION ORDINANCE, 1996				
12	A.APPL/17/2021	MS NATIONAL COLLATERAL MANAGEMENT SERVICES LIMITED THROUGH ITS AUTHORIZED SIGNATORY RAKESH KUMAR vs MS TULSYAN RICE MILL PVT LTD THROUGH ITS DIRECTOR BANWARI LAL AGGARWAL	VIKAS PANDEY JANAK KUMAR MISHRA RAKHI SHARMA DEEPAK KR SINHA	
IA NO, 5099/2021 (For Amendment Petition)				
ARBITRATION & CONCILATION ORDINANCE, 1996				
13	A.APPL/27/2021	TRACTEBEL ENGINEERING PRIVATE LIMITED THROUGH SH TARUN AGARWAL vs THE RANCHI SMART CITY CORPORATION THROUGH THE CHAIRMAN CUM MANAGING DIRECTOR	KRIPA SHANKAR NANDA	
ARBITRATION & CONCILATION ORDINANCE, 1996				
Admission				
14	W.P(C)/3513/2013	RATAN LAL MANDAL AND ORS vs SUVENDU MANDAL AND ORS	ARUP KR DEY ANJANI KUMAR	BHAIYA V. KUMAR
CODE OF CIVIL PROCEDURE, 1908				
15	W.P(C)/3516/2013	REETA KUMARI SINGH vs RAVINDRA SINGH ALIAS RAVI SINGH AND ORS	GOPI NATH CHANDRA MD. KAISAR ALAM	BIJAY KR SINHA
INDIAN SUCCESSION ACT, 1925				
16	W.P(C)/3537/2013	MD YUNUS ALAM vs FOREST	VIJAY RANJAN SINHA	DHANAJAY KR DUBEY ASHOK KR YADAV DHANANJAY KR PATHAK
LICENSE MATTER				
17	W.P(C)/3575/2013	VIVEK SAHU AND ORS vs THE STATE OF JHARKHAND THROUGH ITS SECRETARY AND ORS	ASHISH JHA	MD. SHAMIM AKHTAR SREENU GARAPATI MANOJ KUMAR SAH DHANANJAY KR PATHAK VIVEK KUMAR
CODE OF CIVIL PROCEDURE, 1908				
18	W.P(C)/3586/2013	MD USMAN AND ANR vs BUILDING CONSTRUCTION	MD. IMTIAZ KHAN MD SHAMIM AKHTAR	ABHAY KR MISHRA SURESH KUMAR KRISHNA SHANKAR
CODE OF CIVIL PROCEDURE, 1908				
19	C.M.P./624/2019	CHANDRA MOHAN BARAIK vs THE CHIEF EXECUTIVE OFFICER RURAL DEVELOPMENT	AHALYA MAHATO	HIMANSHU KR MEHTA VANDANA SINGH ABDUL ALLAM, SR.ADV.
IA NO, 11835/2019				
CODE OF CIVIL PROCEDURE, 1908				
20	C.M.P./720/2019	RANTHU MAHTO vs THE STATE OF JHARKHAND	MAHESH KR MAHTO	NAVIN KUMAR MR.ASHUTOSH ANAND
CODE OF CIVIL PROCEDURE, 1908				

21	A.APPL/1/2021	MS BABA TRANSPORT REPRESENTED THROUGH ITS PROPRIETOR MANOJ KUMAR SINGH VS MS TATA STEEL LIMITED PURCHASE DEPARTMENT THROUGH ITS GENERAL MANAGER	RAMCHANDER SAHU P.K BHATTACHARYYA	GUNENDRA MOHAN MISHRA
		ARBITRATION & CONCILATION ORDINANCE, 1996		
22	A.APPL/7/2021	ROHIT KR VS MS SREI EQUIPMENT AND FINANCE LTD	RAJIV KR SHEKHAR ASHOK KR PANDEY	
		ARBITRATION & CONCILATION ORDINANCE, 1996		
23	A.APPL/8/2021	BARKHA SINGH VS BIJAY NARAYAN SINGH	VIBHOR MAYANK	
		ARBITRATION & CONCILATION ORDINANCE, 1996		
24	A.APPL/23/2021	LINKTECH SERVICES PROPRIETOR SUSHOBHAN BANERJEE VS SAMSUNG INDIA ELECTRONICS PVT LTD THROUGH THE MANAGING DIRECTOR	NIRANJAN KUMAR	
		ARBITRATION & CONCILATION ORDINANCE, 1996		
25	A.APPL/29/2021	ORANGE BUSINESS SERVICES INDIA TECHNOLOGY PRIVATE LIMITED THROUGH MR AMIT GAUTAM VS JHARKHAND AGENCY FOR PROMOTION FOR INFORMATION TECHNOLOGY JAP IT THR ITS CHIEF EXECUTIVE OFFICER	NITIN KR PASARI SUDHIR KUMAR SINGH VISHAKHA GUPTA SIDHI JALAN	PIYUSHITA MEHA TUDU ATANU BANERJEE
		ARBITRATION & CONCILATION ORDINANCE, 1996		